

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GONTERMANN-PEIPERS (INDIA) LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GONTERMANN-PEIPERS (INDIA) LIMITED
2.	Date of incorporation of corporate debtor	27.12.1966
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. of corporate debtor	L27106WB1966PLC101410
5.	Address of the registered office and principal office of corporate debtor	Diamond Harbour Road, P.O. Pailan, 24 Pags(S), Kolkata – 743512, West Bengal
6.	Date of closure of Insolvency Resolution Process	30.04.2021
7.	Liquidation commencement date of corporate debtor	30.04.2021
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: Raj Singhania Registration No. : IBBI/IPA-001/IP-P00188/2017-2018/10367
9.	Address and e-mail of the Liquidator, as registered with the Board	Registered Address: 41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5 th Floor, Kolkata- 700 012 Registered e-mail id: rajsinghania_ca@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	41 B.B. Ganguly Street, Central Plaza, Room No. 5A, 5 th Floor, Kolkata- 700 012 e-mail id: gpil.cirp@gmail.com
11.	Last date for submission of claims	30.05.2021

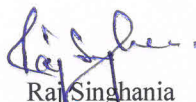
Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Gontermann-Peipers (India) Limited** on **30.04.2021**.

The stakeholders of **Gontermann-Peipers (India) Limited** are hereby called upon to submit their claims or update their claims submitted during CIRP, as on Liquidation Commencement date with proof on or before **30.05.2021**, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date : 04.05.2021
Place : Kolkata




Raj Singhania
(Liquidator of Gontermann-Peipers (India) Limited)